

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 05-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
CROSS EXAMINATION OF DW				
1	O.S. 1238/2013 (EVIDENCE.) IA/1/2013		Ramappa Vs Gowramma	P. Lakshminarayana
CROSS EXAMINATION OF PW				
2	O.S. 108/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		ANJINAMMA Vs CHIKKAMUNIYAPPA	B.G.GURUPRASAD AS ADVOCATE
3	O.S. 1494/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Ningamma Vs Savithramma	V Vishwnath
PLNTF EVIDENCE				
4	O.S. 1470/2011 (EVIDENCE.) IA/1/2011 IA/2/2011 IA/3/2011		SRIDHAR.S Vs LAKSHMAMMA.R	
5	Misc 52/2013 (EVIDENCE.)		MS Jammalal Bajaj Seva Trust Vs Purushotham Rao	Rajeswar.P.N
(O.S./0000216/2010)				
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
6	O.S. 1443/2012 (SUMMONS) IA/1/2012 IA/2/2012 IA/3/2012		Munegowda Vs Gopamma	P.S.Manjunatha
7	O.S. 804/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		Suniya Sudhakaran Vs Padmamma N	P B Raju
8	O.S. 884/2018 (SUMMONS) IA/1/2018		Hoskote Neo Homes Ltd Rep. by Amruta Pranesh Jahagirdar Vs Venugopal B M	N K Dilip
9	O.S. 948/2018 (SUMMONS) IA/1/2018		Jagadish B L Vs Bhavya R	R Nalina

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10	O.S. 1324/2018 (SUMMONS) IA/1/2018		Munirathnamma Vs Eerasiddappa	Ganesh P
3:00 P.M - 4:00 P.M				
ARGUMENTS BY ADV. DEFTS.				
11	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
12	FDP 17/2020 (ORDERS.) IA/1/2020		PARIJATHA Vs ASHOK	M VENKATESH
13	O.S. 1139/2020 (ORDERS.) IA/1/2020 IA/2/2020		KUMAR J S Vs HEMAVATHI	RAGHU
14	O.S. 1146/2020 (ORDERS.) IA/1/2020		RAMANA D V Vs SHANMUGAM A G	K ANANDA KUMAR
Cases listed below are adjourned due to Covid 19				
DEFN EVIDENCE				
15	O.S. 1807/2015 (EVIDENCE.) IA/1/2015	06-01-2021	Munirathnamma Vs Vijayamma	P. NARAYANAPPA
PLNTF EVIDENCE				
16	O.S. 1617/2013 (EVIDENCE.)	06-01-2021	Gowramma Vs Yadala Lakshmaiah	Ramesh .R
17	O.S. 1753/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	06-01-2021	Rajeshwari H R Vs Nandagopal HR	H M Govindaraju
18	O.S. 416/2014 (EVIDENCE.)	06-01-2021	Ashwathappa G Vs Srinivasamurthy T V	Prithvi raj
19	O.S. 1075/2015 (EVIDENCE.)	06-01-2021	Munilakshamma alias Muniyamma Vs Pillamma	GOVINDA GOWDA ASSOCIATES
20	O.S. 41/2018 (EVIDENCE.) IA/1/2018	06-01-2021	Renukamma Vs Mariyappa A	Shivaramu H C
21	O.S. 1067/2018 (EVIDENCE.) IA/1/2018	06-01-2021	Anil Chacko Joseph Vs Joseph Chacko	Anil Reddy
FUTHER CHIEF OF pw				

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22	O.S. 1298/2015 (EVIDENCE.) IA/1/2015	06-01-2021	Sudhakar M Vs Anjinamma	D Veeranna
23	O.S. 1592/2012 (SUMMONS)	22-01-2021	Mamatha Lakshmi Vs Gowramma	V.Srinivas
24	O.S. 399/2014 (SUMMONS) IA/1/2014	22-01-2021	Sakamma Vs Venkatamma	D M S
25	O.S. 1579/2015 (SUMMONS) IA/1/2015	22-01-2021	Divya Vs George	C Vijaya Kumar
AMENDMENT				
26	O.S. 492/2012 (SUMMONS) IA/1/2012	22-01-2021	BYRAPPA @ DEVARAJU Vs VENKATASWAMAPPA	K.SHIVASHANKAR K SHIVASHANKAR
AWAIT COMMISSIONER WARRANT/REPORT				
27	FDP 32/2015 (SUMMONS)	22-01-2021	Narappa C Vs Papamma	S. VENUGOPALA
AWAIT ORDERS				
28	EX 65/2010 (SUMMONS)	22-01-2021	N M SHIVAMURTHY Vs MARK GOMEZ	K.VARAPRASAD
AWAIT SUMMON/NOTICE				
29	O.S. 376/2013 (SUMMONS)	22-01-2021	Parvathamma Vs Munithayamma	Ravikumar.K.M
30	O.S. 1139/2015 (SUMMONS)	22-01-2021	Muniyamma Vs Papaiah	Hanumantrayappa R
31	Misc 86/2017 (SUMMONS) IA/1/2017 IA/2/2017	22-01-2021	Masthappa since dead by Lrs Vs Patalamma	C D R
NOTICES				
32	R.A. 16/2018 (SUMMONS) IA/1/2018 IA/2/2018	23-01-2021	Munin Nanjappa H K Vs Mohamad Iqbal Hussain	N Govinda Gowda
OBECTION				
33	O.S. 521/2018 (SUMMONS) IA/1/2018	23-01-2021	Syed Sardar Vs Syed Ameer Jan	C Gangadharappa

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34	M.A. 56/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	23-01-2021	SHARADA Vs PRAKASH Y	R.B. SADASHIVAPPA
STEPS				
35	Misc 101/2017 (SUMMONS)	23-01-2021	Akkayamma Vs Muniyappa	K R C
36	O.S. 1425/2017 (SUMMONS)	23-01-2021	Muniyappa Vs Narayanappa	S M A
37	O.S. 326/2018 (SUMMONS) IA/1/2018	23-01-2021	Gowramma Vs Puttamma	N Ramakrishna
38	O.S. 646/2018 (SUMMONS) IA/1/2018 IA/2/2018	23-01-2021	Luruda Mary Vs Chinnappa	Naleena Logan
SUMMONS				
39	O.S. 31/2018 (SUMMONS) IA/1/2018 IA/2/2018	23-01-2021	Narasamma Vs Hanumanthi	Chandrashekhar B
AWAIT SUMMON/NOTICE				
40	O.S. 1436/2018 (SUMMONS) IA/1/2018	25-01-2021	Jayalakshamma Vs Venkatamma	Venkatesh N
41	M.A. 106/2018 (SUMMONS) IA/1/2018 IA/2/2018	25-01-2021	Govindaraju H Vs Shanthi	Jayaprakash
42	O.S. 1650/2018 (SUMMONS) IA/1/2018	25-01-2021	ANTHONY MARY Vs CHINNAPPA	B.S.NAGARAJ
ISSUE COMMISSIONER WARRANT				
43	EX 79/2018 (SUMMONS)	25-01-2021	Govindappa K Vs Rajnarayan Reddy	K V V
OBJECTION ON IA				
44	O.S. 1524/2018 (SUMMONS) IA/1/2018	25-01-2021	Manjula Vs Keshav Murthy	Shankaregowda V N
STEPS				

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45	O.S. 1338/2018 (SUMMONS)	25-01-2021	Venkatamma Vs Venkataswamy	M L Gowda Asso.
46	O.S. 1676/2018 (SUMMONS) IA/1/2018	25-01-2021	Kanchanamala Vs Ramesh K L	G Vijaya Kumar
WRITTEN STATEMENT				
47	O.S. 978/2018 (SUMMONS) IA/1/2018	25-01-2021	Narayanamma Vs Sonnamma	Ramesh M N
48	O.S. 54/2019 (SUMMONS) IA/1/2019	27-01-2021	Mahadeva B K Vs Narayanappa K C	M Ramachandra Gowda
AWAIT ORDERS				
49	EX 89/2018 (SUMMONS)	27-01-2021	SHANKARAPPA A Vs MEENAKSHAMMA	R G
AWAIT SUMMON/NOTICE				
50	O.S. 701/2019 (SUMMONS) IA/1/2019 IA/2/2019	27-01-2021	RAJASEKARAN R Vs SUBRAMANYA S	R C S
OBECTION				
51	O.S. 1522/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	27-01-2021	SHIVARAM Vs JAYARAMA REDDY	BABU C
STEPS				
52	Misc 190/2018 (SUMMONS)	27-01-2021	AKKAYAMMA K Vs CHIKKANNAIAH	P M N
53	O.S. 39/2019 (SUMMONS) /1/2018	27-01-2021	VIJAYA BANK, REP. BY BRANCH MANAGER Vs GOPALA KRISHNA	P. ANAND
SUMMONS				
54	O.S. 1779/2018 (SUMMONS) IA/1/2018 IA/2/2018	27-01-2021	Vinodkumar H Vs Thangavel P	R V V M
55	O.S. 1020/2020 (SUMMONS) IA/1/2020	27-01-2021	ARUNACHALAM S Vs MUNITHAYAMMA	N V HARISH

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56	FDP 15/2020 (NOTICE)	27-01-2021	Sridevi K Vs Krishnappa	k Mohan

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11:00 A.M - 12:00 P.M				
1	O.S. 816/2013 (HEARING) IA/1/2013		Rajanna Vs Kullettappa	B V Gangireddy
2	O.S. 733/2017 (HEARING) IA/1/2017		Kalavathi B Vs Byrappa K R	G.Ramesh
3	EX 116/2007 (EVIDENCE.)		V SATHISH Vs MUNIYAMMA	MAP S VENKATESH
4	O.S. 71/2013 (EVIDENCE.) IA/1/2013		Nagalakshamma.A.R Vs Ramaiah.M	A.C.Subramanya
5	O.S. 269/2017 (EVIDENCE.) IA/1/2017		Munigurappa Vs Munivenkatappa alias Thimmaiah	Venkatesh M T
6	O.S. 389/2017 (EVIDENCE.) IA/1/2017		Thimmakka alias Dodda Thimmakka Vs Jayamma	M T R
7	O.S. 648/2017 (EVIDENCE.) IA/2/2017 IA/1/2017 IA/4/2017 IA/3/2017		AMULYA Vs N.KAVITHA	S Vema Reddy Asso.
8	O.S. 1121/2017 (EVIDENCE.)		Ramakrishna B G Vs M/s Pleasant Valley Development Pvt Ltd	Satish V Naik
9	Misc 82/2017 (EVIDENCE.)		Kamamma alias Kamala Vs Narasimha Murthy	
CROSS EXAMINATION OF PW				
10	O.S. 1567/2013 (EVIDENCE.) IA/1/2013		Krishnamma Vs Ramaiah S L	H Y Nagaraja
FUTHER CHIEF OF pw				
11	O.S. 953/2015 (EVIDENCE.) IA/1/2015		Gajendra Vs Muniyamma	S B G
12	O.S. 1570/2005 (ARGUMENTS.) IA/1/2005		LAKSHMAMMA Vs GOVINDAPPA	CHANDRASHEKARA REDDY

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13	O.S. 1274/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007 IA/3/2007		SMT.KAMAKSHI Vs SMT.NARASAMMA	C.PRAKASH
14	O.S. 1367/2009 (ARGUMENTS.) IA/1/2009 IA/2/2009		HANUMANTHARAYAPPA Vs LAKKAPPA	V.N.R. and ASSOCIATES PMS - D1 AND D2
15	O.S. 1027/2017 (ARGUMENTS.) IA/1/2017		Ramesh P Vs Krishna Reddy M R	NARASIMHARAJU
ARGUMENTS				
16	O.S. 1059/2004 (ARGUMENTS.) IA/1/2004		GOWRAMMA Vs RUKMINIYAMMA	K.V. RAMACHANDRA
3:00 P.M - 4:00 P.M				
AMENDMENT				
17	O.S. 1449/2007 (SUMMONS)		VENUGOPAL Vs VENKATARAMANAPPA	G.VIJAYA KUMAR
OBECTION				
18	O.S. 821/2005 (SUMMONS) IA/1/2005		K DANALAKSHMI Vs A KRISHNA REDDY	O K HARISHA
OBJECTION ON IA				
19	Misc 60/2017 (SUMMONS)		Revamma Vs Channappa	
20	O.S. 512/2020 (SUMMONS) IA/1/2020		Venkatalakshamma Vs Venkatesh	Suresh
WRITTEN STATEMENT				
21	O.S. 1138/2019 (SUMMONS) IA/1/2019		Arogyaswamy Y Vs Lourdh Mary	Manjunatha Reddy
22	O.S. 586/2015 (ISSUES.)		Devaraju M Vs Munireddy	V Rangaramu
23	O.S. 622/2017 (ISSUES.) IA/1/2017 IA/2/2017		Jayaramaiah Vs Eswarappa M A	N K N

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24	O.S. 833/2018 (ISSUES.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		Muniswamy Reddy Vs Mariyappa	
25	O.S. 17/2018 (EVIDENCE.) IA/1/2018		Ananda Reddy G Vs Govinda Ganapa	B N J
26	O.S. 18/2018 (EVIDENCE.) IA/1/2018		Ananda Reddy G Vs Govinda Ganapa	B N J
27	Misc 126/2018 (EVIDENCE.) IA/1/2018		V Ramakrishna Vs Adilakshmi	Thyagaraja
28	O.S. 1386/2018 (EVIDENCE.) IA/1/2018		Narasamma Vs Shivananda L C	K.SHIVASHANKAR
29	O.S. 489/2019 (EVIDENCE.) IA/1/2019		Subramanya Y N Vs Narayanaswamy	Mylaraiah Associates
30	EX 15/2020 (APPEARANCE OF PARTY)		SANDEEP SINGH Vs SHOBHA S	S N MANJUNATH
31	R.A. 67/2020 (APPEARANCE OF PARTY)		SIDDAGANGAPPA Vs MANJUNATH P	B S MURALI
Cases listed below are adjourned due to Covid 19				
32	O.S. 1173/2010 (SUMMONS) IA/1/2010	05-02-2021	VENKATASWAMAPPA ANA ANOTHER Vs RAMASWAMAPPA AND OTHERS	NKS ASSOCIATES
33	FDP 21/2015 (SUMMONS)	05-02-2021	Venkatesh Vs Yellappa	
34	O.S. 725/2017 (SUMMONS) IA/1/2017	05-02-2021	Rajamma Vs Srinivas	
35	O.S. 1579/2017 (SUMMONS) IA/1/2017 IA/2/2017	05-02-2021	Manjesh R Vs Krishna Reddy K C	Jayarakash
36	O.S. 1103/2018 (SUMMONS) IA/1/2018	05-02-2021	Rizwan Pahsa S K Vs Faizunnissa	T V T

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37	O.S. 1322/2018 (SUMMONS) IA/1/2018	05-02-2021	Kiranmayee Jangala Vs Muniyappa	Sunitha H Singh
38	O.S. 1801/2018 (SUMMONS) IA/1/2018	05-02-2021	KRISHNAPPA Vs KONDAPPA	GAJENDRA G M
39	Misc 5/2019 (SUMMONS) IA/1/2019	05-02-2021	Jayamma Vs Muniyappa T	B V M
40	O.S. 66/2019 (SUMMONS) IA/1/2019 IA/2/2019	05-02-2021	MAHESHA Vs CHANDRASHEKAR V	PAPANNA L
41	O.S. 131/2019 (SUMMONS) IA/1/2019	05-02-2021	Narayanamma Vs Chikkathayamma	Padma A
42	Misc 36/2019 (SUMMONS) IA/1/2019	05-02-2021	THAYAMMA Vs RAMAIAHA	Murthy M
43	Misc 40/2019 (SUMMONS)	05-02-2021	YELLAMMA Vs LALITHAMMA	SUNIL KUMAR K
44	M.C. 207/2019 (SUMMONS)	05-02-2021	Sathish Vs Latha	K G R
45	O.S. 1713/2019 (SUMMONS)	05-02-2021	Karnataka Gramin Bank, Rep. by H S Ramachandra Vs Nanjachari B	N K Muniraju
46	O.S. 1729/2019 (SUMMONS)	05-02-2021	Chikkamma Vs Chikkarasamma	Nagaraju K
47	O.S. 1006/2020 (SUMMONS) IA/1/2020	05-02-2021	BACHAPPA URUF DODDABACCHAPPA Vs LAKSHMAMMA	S M HANUMATHA RAO
48	Misc 216/2019 (NOTICE) IA/1/2019	05-02-2021	Irene Edwin Vs jagadeesh G D	Ningegowda
49	Misc 218/2019 (NOTICE)	05-02-2021	Ramachandra since deceased his LRs Vs Krishnappa G R	G R S
50	Misc 6/2020 (NOTICE) IA/1/2020	05-02-2021	Gulnaz Bahum Vs Vasanth Kumar N	Anisha Achary

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51	Misc 41/2020 (NOTICE) IA/1/2020	05-02-2021	Ramesh Vs Hanumaiah	P N R
52	EX 10/2020 (NOTICE)	05-02-2021	Karuppaswamy Vs Ramesh P	L Suresh
53	M.C. 223/2020 (NOTICE)	05-02-2021	DILIPKUMAR Vs BHAVYA @ LAKSHMI	N ANJANA GOWDA

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11:00 A.M - 12:00 P.M				
AMENDMENT				
1	O.S. 1174/2011 (SUMMONS) IA/1/2011		RATHNAMMA Vs NARAYANAPPA AND OTHERS	RAMACHANDRAPPA
2	G and WC 35/2019 (NOTICE)		NAVEEN KUMAR S. Vs YASHODHA S. M.	P M
3	O.S. 1445/2017 (HEARING) IA/1/2017		Ananda Kumari Vs Renuka	N Nagesh
4	O.S. 258/2020 (HEARING) IA/1/2020		Munipapaiah Vs Bachanna, Since dead by his LRs. 1(a) Nanjamma	N M M
5	M.A. 69/2020 (HEARING) IA/1/2020 IA/2/2020		VASUDEVA Vs SRINIVASA REDDY DANDA	RAHUL
6	O.S. 87/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Jayamma Vs Sujatha	SHIVAKUMAR S.NAREGAL
7	O.S. 88/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Purushotham G Vs Kemparaju T L alias Adithya	SHIVAKUMAR S.NAREGAL
8	O.S. 89/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Latha Vs Kemparaju T L alias Adithya	SHIVAKUMAR S.NAREGAL
9	O.S. 90/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Ashwathareddy Vs Kemparaju T L alias Adithya	SHIVAKUMAR S.NAREGAL
10	O.S. 91/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Nataraj Vs Kemparaju T L alias Adithya	SHIVAKUMAR S.NAREGAL
11	O.S. 92/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Jagadisha G P Vs Kemparaju T L alias Adithya	SHIVAKUMAR S.NAREGAL

PLNTF EVIDENCE

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12	O.S. 1311/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Lakshmaiah Vs Raghunath G	A G N
12:00 P.M - 1:00 P.M				
13	O.S. 147/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Rajappa Vs Gowramma	C V A
14	O.S. 349/2019 (EVIDENCE.) IA/1/2019		Anand V Vs Mamatha M H	M R G
15	O.S. 1664/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Nagesh S V Vs Bidda Reddy	Mohan M K
PLNTF EVIDENCE				
16	O.S. 148/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Rajappa Vs Lakshamma	C V A
3:00 P.M - 4:00 P.M				
17	O.S. 826/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		Munipillamma Vs Munithimakka	Ananda Y A
18	M.C. 226/2018 (ARGUMENTS.)		Nagaraj Vs Prabhavati	Kiran Kumar
Cases listed below are adjourned due to Covid 19				
19	O.S. 622/2018 (SUMMONS) IA/1/2018	05-12-2020	Saravanan S Vs Shakunthamma	K R Bharadwaj
20	O.S. 1124/2018 (SUMMONS) IA/1/2018	05-12-2020	Venkatalakshamma Vs Venkatachalapathi P	K Abhinav anand
21	O.S. 272/2018 (SUMMONS) IA/1/2018	08-01-2021 (3:00 P.M - 4:00 P.M)	Kursheeda Vs Syed Habeeb	G S Srinivas
22	O.S. 1488/2017 (SUMMONS) IA/1/2017	08-01-2021	Lakshmi Bai Vs Parvathi Bai	Rasheed Khan
23	O.S. 1723/2017 (SUMMONS) IA/1/2017 IA/2/2017	08-01-2021	Yathish Kumar B.S. Vs Narasimha Murthy	

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24	O.S. 558/2018 (SUMMONS) IA/1/2018	08-01-2021	Srikanth A Vs Lohith M	A M Lohith
25	O.S. 1100/2018 (SUMMONS) IA/1/2018	08-01-2021	Narayanamma Vs Narayana Swamy	G S Narayana
26	O.S. 1193/2018 (SUMMONS) IA/1/2018	08-01-2021	Kamamma Vs Lakshamma	A Ananda
27	O.S. 1433/2018 (SUMMONS) IA/1/2018	08-01-2021	SIVA KUMAR.N Vs CHALAPATHI	Sathisha M N
28	O.S. 1446/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	08-01-2021	Muni Erasappa Vs Nagaraju M	V Vishwanath
29	EX 78/2010 (NOTICE)	12-01-2021	I B NAGARATHNA Vs KAMALAMMA, SINCE DEAD BY LRS	RAVINDRANATH
30	FDP 3/2012 (NOTICE)	12-01-2021	NEELAMMA Vs CHANDRAPPA	H.P.LEELADHAR
31	R.A. 64/2017 (NOTICE) IA/1/2017 IA/2/2017	12-01-2021	The Bengaluru Development Authority Vs Ratna H M, Rep. by GPA Muddegowda H R	Akshey Gowda
32	Misc 130/2018 (NOTICE) IA/1/2018	12-01-2021	Chkka Muniyamma Vs Doddanna alias Periyanna	AV
33	O.S. 104/2010 (SUMMONS) IA/1/2010	13-01-2021	N ANANDHA KRISHNAN Vs B JYOTHI PRASAD	PREM KUMAR.B.
34	O.S. 170/2010 (SUMMONS) IA/1/2010	13-01-2021	H N SAMPAIAH Vs D V NAGARAJU	N.RAVISHANKAR
35	O.S. 693/2011 (SUMMONS) IA/1/2011	13-01-2021	RATHNAMMA Vs DODDAMUNIYAPPA	RUDRAIAH
36	O.S. 1113/2011 (SUMMONS) IA/1/2011 IA/2/2011	13-01-2021	MAHADEVIAIAH Vs RATHNAMMA	RAMA MOHAN ASSOCIATES
37	R.A. 17/2019 (NOTICE) IA/1/2019	13-01-2021	Krishnamma Vs Dasappa	Sriram Associates

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	M.C. 43/2019 (NOTICE)	13-01-2021	Vinod Kumar B Vs Arthi	Mohan Reddy T A
39	G and WC 15/2019 (NOTICE) /1/2019	13-01-2021	KRISHANU KUNDU Vs DEBASHREE DASGUPTA	V. S. BIJU
40	Misc 90/2019 (NOTICE) IA/1/2019	13-01-2021	Mahesh Vs Kempanna D V	B M
41	O.S. 1225/2011 (SUMMONS)	18-01-2021	HANUMANTHARAJU Vs RANGAPPA	V.YOGISH
42	R.A. 82/2013 (SUMMONS) IA/1/2013	18-01-2021	Karthikayan.M Vs Selvaraj.R	B.Sreeraman
(O.S./0000323/2007)				
43	O.S. 882/2013 (SUMMONS) IA/1/2013	18-01-2021	Munirathnamma Vs Narayanaswamy	
44	O.S. 1571/2016 (SUMMONS) IA/1/2016	18-01-2021	Kamakshi Vs Muniyappa	P N R
45	O.S. 112/2019 (SUMMONS) IA/1/2019	27-01-2021	VENKATESH M Vs RAJANNA	DHANANJAY P.R
46	O.S. 391/2019 (SUMMONS) IA/1/2019	27-01-2021	Varalakshamma Vs Munivenkatappa K	Harish H V
47	O.S. 926/2019 (SUMMONS) IA/1/2019	27-01-2021	Jayamma Vs Jayamma	N M P
48	O.S. 1621/2019 (SUMMONS) IA/1/2019 IA/2/2019	27-01-2021	MANJUNATH P Vs MUNIRAJU P	CHOKKA REDDY
49	M.C. 173/2019 (NOTICE)	27-01-2021	Basavaraj V Hosmath Vs Lakshmi Karajagimath	H M
50	Misc 161/2019 (NOTICE) IA/1/2019 IA/2/2019	27-01-2021	Rekha S, Rep. by her GPA Holder K P Govindaraju Vs Seema Hegde	C R
51	Misc 170/2019 (NOTICE) IA/1/2019 IA/2/2019	27-01-2021	Manjula V Vs Sumangala K S	H Prasanna Kumar

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52	Misc 189/2019 (NOTICE) IA/1/2019	27-01-2021	Muniraja alias Rajanna Vs Muniyamma	M Nagaraj
53	M.C. 356/2019 (NOTICE)	27-01-2021	Abhilasha Srivastava Vs Madhav Chitranshi	Sonia Rajesh
54	EX 73/2019 (NOTICE) IA/1/2019	27-01-2021	Govinda Raj Vs Prashanth Kumar M	K R Bharadwaj
55	Misc 48/2020 (NOTICE)	27-01-2021	AROGYAMMA Vs PHILOMENA	B J KRISHNA
56	M.C. 112/2020 (NOTICE)	27-01-2021	MEGHANA G K BINDU Vs RAVIKUMAR	MANJUNATHA Y
57	O.S. 1763/2019 (SUMMONS) IA/1/2019	09-02-2021	Muni Papaiah Vs Munirathnamma	A C S
58	O.S. 1859/2019 (SUMMONS) IA/1/2019	09-02-2021	Poornima Prakash Vs Mehaboob Sharif	M V Chandrashekar
59	O.S. 1860/2019 (SUMMONS) IA/1/2019	09-02-2021	Chandra Shekar K Vs Suban	M V Chandra Shekar
60	O.S. 259/2020 (SUMMONS) IA/1/2020 IA/2/2020	09-02-2021	Devaraju N Vs Munibachappa	N M M
61	O.S. 361/2020 (SUMMONS) IA/1/2020	10-02-2021	Mohan Kumar G Vs Kamamma	M V Murthy
62	O.S. 490/2020 (SUMMONS) IA/1/2020	10-02-2021	VENKATALAKSHMAMMA Vs ANJINAPPA	SRINIVAS MURTHY
63	O.S. 986/2020 (SUMMONS) IA/1/2020	10-02-2021	RANI ALIAS RAJAMMA Vs LAKSHMAMMA	LAKSHMIPATHY S ARVIND
64	O.S. 1014/2020 (SUMMONS) IA/1/2020	10-02-2021	GOPALAKRISHNA V ALIAS GOPALAPPA Vs NAGARAJU M	RAGHAVENDRA K.P.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 1023/2004 (EVIDENCE.) IA/1/2004		S K ASHOKA Vs L B PADMAVATHI	R. RUDRA SWAMY SMD
2	O.S. 1397/2006 (EVIDENCE.) IA/1/2006		RATHNAMMA Vs GOWTHAMA REDDY	C. RAJAGOPALA RAGHAVENDRA REDDY
3	O.S. 237/2008 (EVIDENCE.)		MANMAL Vs S CHIKKAMUNIYAPPA	MSN RM
4	O.S. 2056/2008 (EVIDENCE.) IA/1/2008		REVAMMA Vs MUNIREVAMMA	H.NAGARAJA
5	O.S. 2068/2008 (EVIDENCE.) IA/1/2008		GOWRAMMA Vs RAMREDDY	H.M.ANAND KUMAR DEFT.NO.1, 3 - SRI.M.D.BASAVANNA
12:00 P.M - 1:00 P.M				
NOTICES				
6	O.S. 661/2020 (SUMMONS) IA/1/2020		RATHNAMMA Vs RAJAN K P	LOKESH K N
STEPS				
7	O.S. 948/2016 (SUMMONS) IA/1/2016		Santosh Kumar M C Vs Muniraju M	Anil Kumar R
8	O.S. 1921/2019 (NOTICE) IA/1/2019		PETER MICHAEL JOSEPH Vs CHINNAMMA	RAVI SHANKAR
9	O.S. 1030/2006 (HEARING) IA/1/2006		L PADMAVATHI Vs LAKSHMIDEVAMMA	C.D. SHIVANNA
10	O.S. 1438/2006 (HEARING) IA/1/2006		Y MUNIKRISHNAPPA Vs Y KRISHNAPPA	M.VENKATARAMANAPPA
11	O.S. 1936/2006 (HEARING) IA/1/2006		N MARIYAPPA Vs C A RAMESH	J.S. SHETTY
12	O.S. 2956/2006 (HEARING) IA/1/2006		A G SURYANARAYANA DIXIT Vs G BHASKAR DIXIT	DAYA SHANKAR AV
13	O.S. 460/2008 (HEARING) IA/1/2008		YASHODAMMA Vs HONNAPPA	N. ANJANA MURTHY
14	O.S. 618/2010 (HEARING) IA/1/2010		KARNATAKA STATE BOARD OF Vs AMJAD ALI	S.MUNEER AHMED
15	O.S. 826/2010 (HEARING) IA/1/2010		ANJANAPPA AND OTHERS Vs KOTAMMA AND OTHERS	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 389/2011 (HEARING) IA/1/2011		RATHNAMMA AND OTHERS Vs MUNIKEMPANNA AND OTHERS	TOMY SEBASTIN ASSOCIATES
3:00 P.M - 4:00 P.M				
17	O.S. 1236/2011 (HEARING) IA/1/2011		REKHA.M Vs LINGAPPA.M SINCE DEAD BY LRS	SANKET M YENAGI
18	O.S. 1222/2012 (HEARING) IA/1/2012		Muniyamma Vs Narayana Reddy	M. ERAPPA REDDY
19	FDP 43/2012 (HEARING) IA/1/2012		Krishna Reddy.C Vs Appanna	Jaya prakash
(O.S./0001106/2005)				
20	O.S. 1508/2012 (HEARING) IA/1/2012		Sagaimary Vs Chinamma	L.Subramani
21	O.S. 1510/2012 (HEARING) IA/1/2012		Varalakshmi alias Varalakshamma Vs Venkata Muniyappa	N.M.Ananda
22	O.S. 626/2014 (HEARING) IA/1/2014		Hrudaya Raj A Vs Arogya Swamy	H M Somashekhar Gowda
23	O.S. 1387/2014 (HEARING) IA/1/2014 IA/2/2014		Santhosh Kumar V S Vs Manjula A	D S V
24	O.S. 1232/2016 (HEARING) IA/1/2016 IA/2/2016		Yellappa D Vs Channegowda	
25	O.S. 158/2018 (HEARING) IA/1/2018 IA/2/2018		Sabiha alias Sabeer Kishander Vs Jayamma B	T Rjanna
4:00 P.M - 5:00 P.M				
26	O.S. 1746/2006 (ARGUMENTS.) IA/1/2006		RATHNAMMA Vs VENKATAMMA	MALLURIAIH
27	O.S. 482/2010 (ARGUMENTS.) IA/1/2010		B K ASHOK Vs NAGARATHNAMMA	G.NAGARAJA
28	O.S. 1778/2014 (ARGUMENTS.) IA/1/2014		Gangananjaiah H N Vs Yellappa	Anjaneya A B

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 370/2017 (ARGUMENTS.)		Pillamma alias Gowramma Vs Kaveramma	B S M
30	Misc 85/2017 (ARGUMENTS.)		Philomina Vs Arogyaswamy	Anil Reddy S
31	O.S. 1497/2018 (ARGUMENTS.) IA/1/2018		Sarath Babu K Vs Geetha M S	Manjunatha T B
32	O.S. 835/2005 (ISSUES.) IA/1/2005		NAGARAJA REDDY Vs KESHAVA REDDY	AHMED SHARIFF SRI.A.B.
33	O.S. 388/2012 (ISSUES.) IA/1/2012		VENKATAMMA Vs RAMASWAMY	S.SHANKARAPPA
34	O.S. 1190/2012 (LIST OF WITNESS AND DOCUMENTS) IA/1/2012		Krishnappa.G.B Vs Munibyrapa.N.V	K.V.Ramachandra
35	O.S. 1355/2019 (APPEARANCE OF PARTY) IA/1/2019		SUNDEEP AURORA Vs MUNILAKSHMAMMA	VAISHALI HEGDE
36	O.S. 1694/2008 (ORDERS.) IA/1/2008		HUCHAMMA Vs P GOVINDAPPA	S.CHENNAKRISHNA
37	O.S. 1960/2019 (ORDERS.) IA/1/2019 IA/2/2019 IA/3/2019		JAYALAKSHMI Vs INDRANI ALIAS JAYALALITHA	RAJESH
38	O.S. 782/2020 (ORDERS.) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
39	O.S. 1023/2020 (ORDERS.) IA/1/2020		PUTTARAJU S A Vs RAJAGOPAL B M	BABU G N
40	M.C. 275/2020 (ORDERS.)		SURESH VIJAYAN V Vs MANJULA SURESH	MARTIN KUMAR
41	O.S. 1128/2020 (ORDERS.) IA/1/2020		RUDRANAMMA N Vs GANGAMMA	RAGHAVENDRA C
Cases listed below are adjourned due to Covid 19				
42	L.A.C. 260/2004 (NOTICE)	23-11-2020	JATAKADHA MUNIYAPPA Vs THE SPECIAL L.A.O. KIADB BANGALORE	ERP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 634/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	11-12-2020	M R CHELUVIAIAH Vs LAKKAMMA	S.V.LAKSHMINARAYANA ALP
44	O.S. 898/2010 (EVIDENCE.) IA/1/2010	11-12-2020	MUNISWAMY Vs NAGARATHANA AND OTHERS	J.S.DINESH RAMESH KUMAR
45	O.S. 1026/2010 (EVIDENCE.) IA/1/2010	11-12-2020	T NAVEEN KUMAR Vs RATHNAMMA	K.SHIVASHANKAR
46	O.S. 649/2012 (EVIDENCE.)	11-12-2020	MUNIRAJAPPA Vs GANGALAKSHAMMA	S VEMA REDDY G
: M.A./0000070/2012				
47	O.S. 1210/2012 (EVIDENCE.) IA/1/2012	11-12-2020	Srinivas.K.M Vs Yellamma	M.SREENIVASA
48	O.S. 1280/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	11-12-2020	Gayathridevi.B Vs Gullamma	Suman.K
49	O.S. 1462/2012 (EVIDENCE.) IA/1/2012	11-12-2020	Ramaswamy.B Vs Kalappa.N	T.Umashankar
50	O.S. 835/2012 (ISSUES.) IA/1/2012 IA/2/2012	14-12-2020	Lakshamma Vs Gangamma	Shankar.D
51	O.S. 1489/2012 (ISSUES.) IA/1/2012	14-12-2020	Yellamma Vs Ramaiah	H.S.Chandraiah
52	O.S. 1654/2012 (ISSUES.) IA/1/2012	14-12-2020	Venkatamma Vs Gopal	H.R.Praveen kumar
53	O.S. 801/2014 (ISSUES.) IA/1/2014	14-12-2020	Mayamma Vs Varalakshmi	Govindaswamy
54	O.S. 1838/2014 (ISSUES.) IA/1/2014	14-12-2020	Gullamma Vs Kaveramma	M R R
55	O.S. 1837/2015 (ISSUES.) IA/1/2015	14-12-2020	Venkatlakshamma Vs Parameshwarachari	
56	O.S. 2076/2005 (SUMMONS)	13-01-2021	SHASHIKUMAR Vs R. KRISHNAPPA	BNG
57	O.S. 3031/2005 (SUMMONS)	13-01-2021	NiEPSIL ON VENTURES PVT LTD Vs M.R. GURUMURTHY REDDY	GURURAJ AND KRISHNA MBS D1 TO 6

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	O.S. 1339/2006 (SUMMONS) IA/1/2006	13-01-2021	REVAMMA Vs GIRIYAMMA	L P SURESH KSG ADVOCATE
59	O.S. 1759/2006 (SUMMONS)	13-01-2021	B NARAYANA SWAMY Vs MUNISHAMAPPA	B.N.ANANTHANARAYAN
60	O.S. 359/2008 (SUMMONS) IA/1/2008	13-01-2021	P GAJENDRA REDDY Vs VENKATALAKSHMI	
61	O.S. 393/2008 (SUMMONS) IA/1/2008 IA/2/2008	13-01-2021	AMZAD BASHA Vs THE GOVERNMENT OF KARANTAKA	M.D.BASAVANNA D1 TO D4 - SRI.A.G.P
62	L.A.C. 3/2008 (SUMMONS)	13-01-2021	SHYLAJA Vs SPECIAL LAND ACQUISITION OFFICER	Narayanaswamy
63	O.S. 713/2008 (SUMMONS) IA/1/2008 IA/2/2008	13-01-2021	DYAVANNA Vs THE GOVERNMENT OF KARNATA	M.D. BASAVANNA D1 TO 3 - SRI.B.PRASANNA, AGP
64	O.S. 816/2008 (SUMMONS)	13-01-2021	T G KRISHNAPPA Vs KENGARI NARAYANAPPA	D.S.MALI PATIL
65	O.S. 18/2010 (SUMMONS) IA/1/2010	13-01-2021	PADMA Vs PAPA REDDY	.G.S.PRASAD REDDY
66	O.S. 139/2010 (SUMMONS) IA/1/2010	13-01-2021	LAKSHMAMMA Vs UTHANALLAPPA @ NAGAMMANAL	C.M.CHINNAPPA MRM
67	O.S. 301/2010 (SUMMONS) IA/1/2010	13-01-2021	GOWRAMMA Vs PAPAIHAH REDDY	M.K.RAMESH GOWDA
68	O.S. 418/2010 (SUMMONS) IA/1/2010	13-01-2021	HEMANNA @ HEMMAIAH Vs VENKATAMMA	N.KEMPEGOWDA ABSENT
69	O.S. 688/2010 (SUMMONS) IA/1/2010	13-01-2021	SUBBAMMA Vs MUNIVENKTAMMA AND OTHERS	C.N.VIKRAM
70	O.S. 751/2010 (SUMMONS) IA/1/2010 IA/2/2010	13-01-2021	MUNIYAPPA @ MUGANNA Vs NARAYANAMMA AND OTHERS	NARAYANA SWAMY
71	O.S. 1049/2011 (SUMMONS) IA/1/2011	13-01-2021	VINOD KUMAR @ VINOD DEVATHA.D.R. Vs RADHAKRISHNA.D.S.	N.VISHWANATH 1,3,4 - SN

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
72	O.S. 1067/2011 (SUMMONS) IA/1/2011	13-01-2021	KAVYASRI Vs NARAYANAPPA	P.LAKSHMINARAYANA
73	O.S. 200/2012 (SUMMONS) IA/1/2012 IA/2/2012	13-01-2021	MUNIVENKATAMMA Vs BIDDAPPA.N.A	P.NARAYANAPPA
74	O.S. 396/2012 (SUMMONS) IA/1/2012	13-01-2021	GOWRAMMA Vs VENKATARAMANAPPA	S. S. ZULAPI
75	O.S. 424/2012 (SUMMONS) IA/1/2012 IA/2/2012	13-01-2021	NAGARATHNAMMA N Vs MALLAPPA REDDY	PRASANNAKUMAR
76	O.S. 749/2012 (SUMMONS) IA/1/2012 IA/2/2012	13-01-2021	Raja Gopal.A Vs Gopal.K	muniraju.K.N
77	O.S. 758/2012 (SUMMONS) IA/1/2012	13-01-2021	Krishnamma Vs Ramakka	Madhukar.M.Deshpande
78	O.S. 1078/2012 (SUMMONS) IA/1/2012	13-01-2021	Syed ameer sab Vs Nafeeza begum	Malluraiah
79	O.S. 1250/2012 (SUMMONS) IA/1/2012	13-01-2021	Nirmal Raj Vs Chowramma	
80	O.S. 1653/2012 (SUMMONS) IA/1/2012	13-01-2021	Rayamma Vs Jospeh	Jacob.A
81	O.S. 963/2014 (SUMMONS) IA/1/2014	28-01-2021	Siddagangamma Vs Rajanna	Y Venkatesh
82	O.S. 894/2016 (SUMMONS) IA/1/2016	28-01-2021	Balappa Vs Narayanamma	Narayanasmwamy
83	O.S. 995/2016 (SUMMONS) IA/1/2016 IA/2/2016	28-01-2021	Sarojamma Vs Pillappa K	Bharathi R
84	G and WC 6/2017 (SUMMONS) IA/1/2017	28-01-2021	SOURAV SACHIN Vs LIPIKA LAHIRI ALIAS LIPIKA SACHIN	SURESH BABU RAJ
85	O.S. 1210/2018 (SUMMONS) IA/1/2018	28-01-2021	LAKSHMAMMA Vs SHANKARAPPA	MUNIRAJU K.N
86	O.S. 1652/2018 (SUMMONS) IA/1/2018	28-01-2021	VISWAMBHARA ESTATES Vs DHRUTHI INFRA PROJECTS LTD.,	K.T.NANJUNDA GOWDA

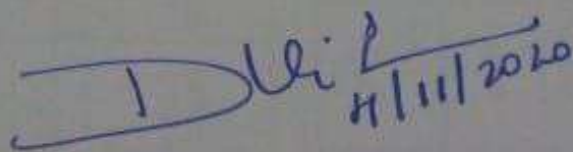
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
87	P and SC 17/2019 (SUMMONS) IA/1/2019	28-01-2021	Nagarajaiah Vs NIL	K B Naveen Kumar
88	O.S. 1697/2019 (SUMMONS) IA/1/2019	28-01-2021	Shivakumar M Vs Ravi	IC Universal Legal
89	O.S. 759/2020 (SUMMONS) IA/1/2020 IA/2/2020	28-01-2021	NAGARATHNAMMA Vs NAGARAJU C	SATISH A C
AWAIT RECORDS				
90	O.S. 572/2016 (SUMMONS) IA/1/2016	28-01-2021	Komala Vs Annayappa	M R M
91	Misc 219/2019 (NOTICE)	28-01-2021	Sriramaiah Vs Lakshamma	Krishnappa M V
92	O.S. 282/2020 (NOTICE) IA/1/2020	28-01-2021	JOSEPH Vs PHILOMENA	SUBRAMANI L

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 05.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 832/2006	Hearing	1	OS. 595/2011	Hearing
2	OS. 176/2008	Hearing	2	OS. 590/2012	Hearing
3	OS. 24/2011	Evidence	3	OS. 792/2012	Hearing
4	OS. 1522/2013	Evidence	4	OS. 1081/2012	Hearing
5	OS. 1529/2015	Evidence	5	OS. 5/2013	Hearing
6	OS. 55/2016	Evidence	6	OS. 64/2013	Hearing
7	OS. 94/2016	Evidence	7	OS. 332/2013	Hearing
8	OS. 457/2016	Evidence	8	OS. 527/2013	Hearing
9	MC. 46/2016	Evidence	9	OS. 529/2013	Hearing
10	OS. 1257/2016	Evidence	10	OS. 1001/2013	Hearing
11	OS. 1271/2016	Evidence	11	OS. 1600/2013	Hearing
12	OS. 1272/2016	Evidence	12	OS. 895/2015	Hearing
13	OS. 904/2015	Arguments	13	OS. 76/2008	Arguments
14	OS. 919/2011	Arguments	14	OS. 198/2007	Arguments
15	OS. 2041/2008	Arguments	15	OS. 1216/2007	Arguments


11/11/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

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RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
AMENDMENT				
1	O.S. 428/2007 (SUMMONS) IA/1/2007		V R HARISH BABU Vs A RAMACHANDRAPP	D.R. RAJASHEKARAPPA
STEPS BY				
2	O.S. 1046/2020 (NOTICE) IA/1/2020 IA/2/2020 IA/3/2020		MEENA J Vs RAMESH G	S DINESH
3	O.S. 475/2009 (HEARING) IA/1/2009		D SUNITHA Vs SHANKAR NARAYAN	K.T.JAGANNATHA
4	O.S. 701/2009 (HEARING) IA/1/2009		SIDDAVEERIAH Vs SIDDALINGAIAH	S.V.RAMACHANDRAPP
5	O.S. 612/2020 (HEARING) IA/1/2020 IA/2/2020		DIVYA R Vs RAMACHANDRAPP	K SURESH
6	O.S. 920/2020 (HEARING) IA/1/2020		PILLAMMA Vs MUNIYAPPA	V SHIVAKUMAR
7	M.C. 271/2020 (HEARING)		POOJA C Vs NIL	H C RAMESH
8	O.S. 71/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		SARASWATHI Vs REVANNA BASAPPA	H.T. JAGANATHA
9	O.S. 137/2012 (EVIDENCE.) IA/1/2012		SRINIVAS Vs PATEL GOPALAGOWDA @ GOPALAPPA	ANANDA.H.C
10	O.S. 185/2012 (EVIDENCE.) IA/1/2012		LEELAVATHI.N Vs NARAYANAPPA.H.K	FAYAZ KHAN
11	O.S. 754/2014 (EVIDENCE.) IA/1/2014		Radhamma Vs Sampangi	Somashekar Naidu
12	O.S. 635/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		Chikka Muniswamy Vs Anjinappa	H.M.GOVINDARAJU
13	O.S. 2370/2006 (ORDERS.) IA/1/2006 IA/2/2006		SUSHEELAMMA Vs JYOTHAMMA	M.VENKATARAMANAPPA
3:00 P.M - 4:00 P.M				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1153/2007 (HEARING) IA/1/2007		LAKSHMAMMA Vs ANJANAPPA	SRI.H.S.RAMAMURTHY
15	O.S. 353/2009 (HEARING) IA/1/2009		MUNIYAPPA Vs VENKATASWAMY	M.J.ALVA T.GANESH
16	O.S. 458/2009 (HEARING)		B M THIMMAIAH Vs RUDRAMMA	KRISHNAPPA EXPARTE
17	O.S. 432/2014 (HEARING) IA/1/2014		Anitha Vs Bhadramma	Vijay Kumar G
18	O.S. 498/2014 (HEARING) IA/1/2014		Parvathamma Vs Anjanamma	B S N
19	O.S. 172/2015 (HEARING)		Govindamma Vs Muganna	A Ramamohan
20	FDP 10/2015 (HEARING)		Bhagyamma Vs Nagaraju	B. R. SHASHIBHUSHAN
21	O.S. 1214/2015 (HEARING) IA/1/2015		Yellappa Reddy Vs Hanumappa	Balaram S
22	O.S. 1616/2016 (HEARING) IA/1/2016		Devaraju S L Vs Channappa	Janardhana
23	O.S. 631/2009 (ARGUMENTS.)		MUNINARASAPPA Vs MUNINARASAMMA	N.K.KANHARAJU L.M.R
24	O.S. 121/2017 (ARGUMENTS.)		Mohan Kumar Vs Muniyappa	
Cases listed below are adjourned due to Covid 19				
25	O.S. 1665/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Byranna Vs Government of Karnataka	Myalaraiah Associates
26	O.S. 1666/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Nagesh Vs Government of Karnataka	Myalaraiah Associates
27	O.S. 1667/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Nanjegowda N C Vs Government of Karnataka	Myalaraiah Associates
28	O.S. 1668/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Narayanappa Vs Government of Karnataka	Myalaraiah Associates

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29	O.S. 1669/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Venkataramanappa Vs Government of Karnataka	Myalaraiah Associates
30	O.S. 1670/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Narayanaswamy Vs Government of Karnataka	Myalaraiah Associates
31	O.S. 1671/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Nanjundappa Vs Government of Karnataka	Myalaraiah Associates
32	O.S. 1672/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Pillamma Vs Government of Karnataka	Myalaraiah Associates
33	O.S. 1673/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Thimmachari B R Vs Government of Karnataka	Myalaraiah Associates
34	O.S. 1674/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Amirjan Vs Government of Karnataka	Myalaraiah Associates
35	O.S. 1675/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Narayanappa T A Vs Government of Karnataka	Myalaraiah Associates
36	O.S. 1678/2014 (HEARING) IA/1/2014 IA/2/2014	15-12-2020	Bhavi Ramanna Vs Government of Karnataka Rep. Chief Secretary	Mylaraiah
37	O.S. 252/2012 (EVIDENCE.) IA/1/2012 IA/2/2012 IA/3/2012	15-12-2020	VAJRAPPA Vs SUMITHRAMMA	A.LAKSHMI NARAYANA
38	O.S. 972/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	15-12-2020	Munikemapamma Vs Kempamma	DEVARAJ.A.S.
39	Misc 21/2014 (EVIDENCE.)	15-12-2020	Chinnamma Vs Munegowda G	Munigangappa
40	O.S. 209/2014 (ISSUES.) IA/1/2014	05-01-2021	Rafiulla Khan Vs Sabdhar Khan	Kumar
41	O.S. 514/2014 (ISSUES.) IA/1/2014	05-01-2021	Venkatamma Vs Venkatesh Murthy	B Roopesha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 556/2014 (ISSUES.) IA/1/2014	05-01-2021	Satheesh Vs Shankrappa	Ramamohan Asst.
43	O.S. 798/2017 (ISSUES.) IA/1/2017	05-01-2021	Krishnamachar R Vs Venkatalakshamma	
44	O.S. 362/2009 (A.D.R) IA/1/2009	25-01-2021	JAYAMMA Vs L.GOPALA KRISHNA	M.BABU KAN
45	O.S. 453/2009 (A.D.R) IA/1/2009	25-01-2021	KANTHAMMA Vs HOMBANNA	ASWATHANARAYANA AND ASSOCIATES RNB
46	O.S. 881/2009 (SUMMONS) IA/1/2009	27-01-2021	KEMPAMMA Vs JAYAMMA	V.VIJAYASHEKARA GOWDA
47	O.S. 127/2011 (SUMMONS)	27-01-2021	MADHAVA MURTHY V Vs D CHIKKA VENKATAPPA	P H VIRUPAKSHIAH N.K.K. ADVOCATE
48	O.S. 31/2014 (SUMMONS) IA/1/2014 IA/2/2014	27-01-2021	Hanumanthappa Vs Kalaiaha	G. Varalakshmi
49	O.S. 245/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	27-01-2021	Usha Vs Narasimhamurthy	H S R
50	O.S. 508/2014 (SUMMONS) IA/1/2014	27-01-2021	Abdul Azeez Vs Krishnappa	K M V
51	EX 19/2014 (SUMMONS)	27-01-2021	Srinivas Murthy D N Vs Appaiah	M Narayanappa
52	O.S. 894/2014 (SUMMONS) IA/1/2014	27-01-2021	Kaveramma Vs Lakshmaiah	M A Poovaiah
53	O.S. 920/2014 (SUMMONS) IA/1/2014	27-01-2021	Channe Gowda Vs Byamma	G D A
54	O.S. 1034/2014 (SUMMONS) IA/1/2014 IA/2/2014	27-01-2021	Narayanamma Vs Srinivas T	H R Umadevi
55	O.S. 1058/2014 (SUMMONS) IA/1/2014	27-01-2021	Narasamma Vs Rathnamma	S Vemareddy
56	P and SC 8/2014 (SUMMONS) IA/1/2014 IA/2/2014	27-01-2021	Maheshwari P M Vs Basavarajan P M	Dinesh G

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57	O.S. 1251/2014 (SUMMONS) IA/1/2014	28-01-2021	Anusuyamma Vs Rathnamma	V S and Vinod G
58	O.S. 1343/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	28-01-2021	Leelavathi Vs Venkatappa	D V B
59	O.S. 1439/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	28-01-2021	Muniraju Vs Venkatarajappa alias Venkataraju	Lakshman Gowda
60	O.S. 39/2015 (SUMMONS) IA/1/2015 IA/2/2015	28-01-2021	Vijaya G Rao Vs Bhagyamma	
61	O.S. 390/2015 (SUMMONS) IA/1/2015	28-01-2021	Indiramma K N Vs Jayalakshmi alias Jayalakshamma	JAGADEESHWAR. J
62	O.S. 1034/2015 (SUMMONS) IA/1/2015	28-01-2021	Venkatesh H N Vs Muniyamma	RAMESH G.
63	O.S. 1401/2015 (SUMMONS) IA/1/2015	28-01-2021	Pillappa Vs Muniyamma	NAGARAJA
64	O.S. 626/2020 (SUMMONS)	28-01-2021	INDIAN OVERSEAS BANK REPTD BY SHILPA RAJ Vs SHIVA KUMAR	KESHAVA BHAT S N
65	O.S. 569/2020 (FIRST HEARING)	28-01-2021	Bhagyamma Vs Gopal V	Narasimhamurthy
66	O.S. 69/2009 (NOTICE)	29-01-2021	N C PATEL Vs M.MADHUSUDHAN REDDY	G.D.ASHWATHANARAYANA
67	Misc 49/2017 (NOTICE)	29-01-2021	Kadiramma Vs Akkayamma	
68	M.C. 158/2020 (NOTICE)	29-01-2021	SUNIL R Vs DIVYA H N	SHEKARAPPA H C
69	O.S. 731/2015 (A.D.R) IA/1/2015	30-01-2021	Yellamma Vs Munivenkatappa	
70	O.S. 742/2015 (A.D.R) IA/1/2015	30-01-2021	Gopal V Vs Anasuyamma	T.M.CHOWDA REDDY

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71	O.S. 270/2017 (A.D.R) IA/1/2017 IA/2/2017 IA/3/2017	30-01-2021	Mallikarjuna Residency Apartment Owners Association., Rep. by Harsha Damodar Vs Mallikarjuna Builders and Developers, Rep. by SPA R Chiranjeevulu	R Ravi
72	O.S. 540/2017 (A.D.R) IA/1/2017 IA/2/2017	30-01-2021	M/s Agrawal Samaj Vikas Trust Vs Venkatamma	K T D
73	Misc 28/2015 (OBJECTIONs) IA/1/2015 IA/2/2015	30-01-2021	Ms Walden Properties Pvt. Ltd. Vs Muniyamma	Y N S R

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
05.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 252/2004 2. O.S.387/2011 3. O.S. 1504/2013 4. O.S.1602/2013 5. O.S.124/2011	To hear on IAs
Evidence	Evidence
1. O.S.1358/2012 2.O.S.1253/2013 3.O.S.633/2015 4.O.S.411/2013 5.O.S.2581/2007 6. O.S.253/2011 7. O.S.674/2010	

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